

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3291
ANSWERED ON:15.12.2005
EMU SUBURBAN SERVICE
Jha Shri Raghunath

Will the Minister of RAILWAYS be pleased to state:

referring to the reply given to Unstarred Question No. 3872 dated December 23, 2004 regarding EMU suburban services and state:

- (a) whether the matter has been examined;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor and the time by which the matter is likely to be examined?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) to (c): An action taken note on the Audit Para No. 2.2 of Comptroller and Auditor General's(C&AG) of India report No. 9 of 2001 was prepared and sent to the Audit for vetting on 19-05-2005. As per the laid down procedure Action Taken Notes on Audit Paras included in C&AG's Annual Reports are submitted to the Public Accounts Committee duly vetted by Audit, through Ministry of Finance. Accordingly, Action Taken Note will be submitted after vetting by Audit.